## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 44/241/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

Name of the Company:

Amitbhai H Modi

V/s.

Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. A.R. SWh

Adr. & Colint

Respondents

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2. Jaimin R. Dave

Advocate

Petitionen

## ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondents.

Learned Advocate Mr. Arjun Sheth filed Vakalatnama for Respondents no. 4, 6 and 7.

Reply filed by Respondents.

Petitioner shall file rejoinder within three weeks after serving copy in advance to the Respondents.

List the matter on 26.09.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of August, 2017.